# GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ

## LOK SABHA

## **UNSTARRED QUESTION NO. 2709**

TO BE ANSWERED ON 01.12.2016

#### TECHNICAL SUPPORT UNDER RGPSA

#### 2709. SHRI B.VINOD KUMAR:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- a) the details of innovative activities undertaken and the technical support given to States under RGPSA during the last three years and the current year; and
- b) the details of funds sanctioned/released for training of Sarpanchs & Panchayat Secretaries of Gram Panchayats of Telangana for the programme namely "ManaVooru-ManaPranalika" (Our Village-Our Plan) during the last three years and the current year?

#### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ (SHRI PARSHOTTAM RUPALA)

- (a) Under the scheme of Rashtriya Gram Swaraj Abhiyan (RGSA) [erstwhile Rajiv Gandhi Panchayat Sashaktikaran Abhiyaan (RGPSA)], the Ministry has provided funds to States for undertaking innovative activities for capacity development of Panchayats. The details of funds provided to States for innovative activities as proposed by respective states in their annual plans during last three years and current year are given in Annexe. The Ministry of Panchayati Raj has also provided various types of technical assistance to the States under National Plan of Technical Assistance under the scheme of RGPSA/RGSA which include strategic consultations and workshops relevant to capacity building & training of stakeholders of Panchayats, development and sharing of reading material on various thematic areas for elected representatives, Panchayat functionaries and resource persons, handholding support/facilitation for actualization of Gram Panchayat Development Plans, revision of National Capability Building Framework (NCBF) guidelines, promotion of cross state sharing of knowledge and best practices, development and customization of budgeting, accounting and audit manuals and conduct of Training of Trainers (ToTs) for improving the quality of training.
- (b) No funds have been sanctioned for training of Sarpanches & Panchayat Secretaries of Gram Panchayats of Telangana for the programme namely "ManaVooru-Pranalika" (Our Village-Our Plan) during the last three years and the current year.

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#### Annexe

# Annex referred to in reply to Part (a) of the Lok Sabha Unstarred Question No. 2709 regarding Technical Support under RGPSA to be answered on 01.12.2016

Details of financial assistance sanctioned to States/UTs for innovative activities and technical support against Annual Plans under RGPSA/RGSA scheme

(Rs. in Crore)

Funds sanctioned for Innovative Activities during the last three years and current year					
S.No.	Name of the State/ UTs	2013-14	2014-15	2015-16	2016-17
1	Karnataka	0	2.00	1.01	Nil
2	Kerala	0.24	0.35	0.45	
3	West Bengal	0.03	0	0	
4	Lakshadweep	0	0	1.26	
5	Daman & Diu	0	0.15	0	
	Total	0.27	2.50	2.72	

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